

F. No. A.22011/4/2022-Ad.VI
भारत सरकार
Government of India
वित्त मंत्रालय
Ministry of Finance
राजस्व विभाग
Department of Revenue
(केंद्रीय प्रत्यक्ष कर बोर्ड Central Board of Direct Taxes)

North Block, New Delhi -110 001
 Dated: 16.12.2022

Office Order No. 273 of 2022

On promotion, the transfer/postings of the following officers in the grade of Principal Commissioner of Income Tax/ Principal Director of Income Tax are hereby ordered with immediate effect and until further orders:

Sl. No.	CIVIL CODE	Name of the Officer (Smt./Ms./Shri)	TO		REMARKS
			STATION	POST	
1	87049	MANOJ JOSHI	HUBLI	PCIT, HUBLI	
2	90011	MOHD USMAN	AHMEDABAD	PCIT (AU) - 3, AHMEDABAD	
3	92024	RAJARSHI DWIVEDY	PUNE	PCIT-2, PUNE	
4	92028	MANISHA CHANDRA	UDAIPUR	PCIT, UDAIPUR	
5	92031	DR. SIBICHEN K. MATHEW	CHENNAI	PDIT (INV), CHENNAI	
6	92033	ANAND KUMAR KEDIA	FARIDABAD	PCIT, FARIDABAD	
7	92034	SANT SARAN MANTRI	BENGALURU	PCIT-3, BENGALURU	
8	92035	DIVYA BAJPAI	MUMBAI	PCIT-27, MUMBAI	
9	92036	HARINDER KUMAR	BENGALURU	PCIT(C), BENGALURU	
10	92040	PRAMILA SHARAN	GHAZIABAD	PCIT, GHAZIABAD	
11	92041	PARWINDER KAUR	DELHI	PCIT-7, DELHI	To be reviewed in AGT 2023

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Sl. No.	CIVIL CODE	Name of the Officer (Smt./Ms./Shri)	TO		REMARKS
			STATION	POST	
12	92042	NAUSHEEN JAHAN ANSARI	NAGPUR	PCIT-2, NAGPUR	
13	92043	SANJAY KUMAR	CHENNAI	PCIT-8, CHENNAI	
14	92044	YAGYA DUTT SHARMA	MUMBAI	PCIT (C)-3, MUMBAI	
15	92045	DR. S. SHAKIR HUSSAIN	CHENNAI	PCIT (AU) - 3, CHENNAI	
16	92048	DEVARATHNA KUMAR KALLUR	BENGALURU	PCIT (AU) - 3, BENGALURU	
17	92050	G. MALLIKARJUNA	MUMBAI	PCIT-20, MUMBAI	
18	92051	B.K. PANDA	SALEM	PCIT (AU)-1, SALEM	
19	92055	RAJESH KUMAR JHA	MUMBAI	PCIT-6, MUMBAI	
20	92057	TAJINDER PAL SINGH	KOLKATA	PCIT-13, KOLKATA	
21	92060	ISHTIYAQUE AHMED	MUMBAI	PCIT (RU) - 2, MUMBAI	
22	92063	DR. SARITA MISHRA KOLHE	SAMBALPUR	PCIT, SAMBALPUR	
23	92065	PANKAJ KUMAR	GUWAHATI	PDIT (INV), GUWAHATI	
24	92067	VANDANA VERMA	HALDWANI	PCIT (AU)-1, HALDWANI	
25	92070	DILIP SHARMA	PUNE	PCIT (RU)-1, PUNE	
26	92072	VIVEK KUMAR	DELHI	PCIT (C)-3, DELHI	
27	92074	RAKESH GUPTA	GURGAON	PCIT (C), GURGAON	
28	92078	YAGYSAINI KAKKAR	MUZAFFARNAGAR	PCIT (AU)-1, MUZAFFARNAGAR	
29	92083	DR. RAJEEV HARIT	MUMBAI	PCIT (AU) - 15, MUMBAI	
30	92084	DARZAKHUM SONGATE	KOZHIKODE	PCIT, KOZHIKODE	

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Sl. No.	CIVIL CODE	Name of the Officer (Smt./Ms./Shri)	TO		REMARKS
			STATION	POST	
31	92087	MANJIT SINGH	KOCHI	PCIT (C), KOCHI	
32	92088	SUNITA BILLA	MUMBAI	PCIT-42 MUMBAI	To be reviewed in AGT 2023
33	92091	KOMAL JOGPAL	JALANDHAR	PCIT-1, JALANDHAR	
34	92095	PIYUSHCHANDRA VISHNU KOLHE	KOLKATA	PCIT (VU) - 3, KOLKATA	
35	92099	RAMCHANDRA MEENA	AJMER	PCIT (AU)-1, AJMER	
36	92100	RAJESH DAMOR	MUMBAI	PCIT (AU) – 1, MUMBAI	To be reviewed in AGT 2023
37	93001	MOHIT JAIN	PUNE	PCIT-4, PUNE	
38	93002	JAY KISHOR MISHRA	MUMBAI	PDIT(INV)-2, MUMBAI	
39	93003	PRADEEP KUMAR MITRA	UJJAIN	PCIT (RU)-1, UJJAIN	
40	93007	B.V. PRASAD REDDY	HYDERABAD	PCIT (AU) - 2, HYDERABAD	
41	93008	BHAVNA C. YASHROY	VADODARA	PCIT-1, VADODARA	
42	93009	ASHISH ABROL	PATIALA	PCIT, PATIALA	
43	93010	BINOD KUMAR SINGH	KOLKATA	PCIT (TU)-1, KOLKATA	
44	93011	ANUJ ARORA	BHOPAL	PCIT(C), BHOPAL	
45	93012	NANDITA KANCHAN	DELHI	PCIT-20, DELHI	
46	93014	RITA KUMARI DOKANIA	AHMEDABAD	PCIT-3, AHMEDABAD	
47	93016	RAHUL RAMAN	RAIPUR	PCIT-1, RAIPUR	
48	93019	M.S.V.M. PRASAD	GUNTUR	PCIT (VU)-1, GUNTUR	

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2. In addition, the following transfer/postings of the officer in the grade of Principal Commissioner of Income Tax/ Principal Director of Income Tax is hereby ordered with immediate effect and until further orders:

Sl. No.	CIVIL CODE	Name of the Officer (Smt./Ms./Shri)	FROM		TO		REMARKS
			STATION	POST	STATION	POST	
1	89006	K.M. DIXIT	KOLKATA	PCIT (OSD)	KOLKATA	PCIT-2, KOLKATA	
2	90006	RAVJIT SINGH ARNEJA	MUMBAI	PCIT (VU) - 1, MUMBAI	MUMBAI	PCIT-2, MUMBAI	
3	90009	RUPINDER BRAR	CHEENAI	PCIT (AU) - 3, CHENNAI	MUMBAI	PCIT-17, MUMBAI	
4	90023	SANJAY KUMAR SAH	DELHI	PCIT-20, DELHI	DELHI	PCIT (VU) - 4, DELHI	
5	90026	AMAL PUSP	DELHI	PCIT (VU) - 4, DELHI	DELHI	PCIT-1, DELHI	
6	91014	ASHIMA GUPTA	MUMBAI	PCIT-2, MUMBAI	MUMBAI	PCIT (VU) - 1, MUMBAI	
7	91079	DEVINDER KUMAR GUPTA	CHEENAI	PDIT (INV), CHENNAI	MUMBAI	PCIT-5, MUMBAI	
8	91090	AJIT KUMAR SINGH	GORAKHPUR	PCIT, GORAKHPUR	DELHI	PCIT (VU) - 3, DELHI	
9	91094	AJIT KUMAR SRIVASTAVA	NAGPUR	PCIT-2, NAGPUR	DHANBAD	PCIT, DHANBAD	
10	91113	CH. SUNDARA RAO	MUMBAI	PCIT (AU)- 4, MUMBAI	MUMBAI	PCIT-3, MUMBAI	
11	91119	SURENDRA KUMAR	MUMBAI	PCIT (OSD)	MUMBAI	PCIT-41, MUMBAI	
12	91123	DINESH AIBOR JAYAL SAWKMIE	KOLKATA	PCIT-18, KOLKATA	KOLKATA	PCIT(C)-1, KOLKATA	
13	91125	JACINTA ZIMIK VASHAI	PUNE	PCIT (RU)-1, PUNE	MUMBAI	PCIT (AU)- 4, MUMBAI	To be reviewed in AGT 2023
14	92008	RAMESH KRISHNAMURTHI	DIBRUGARH	PCIT (AU)-1, DIBRUGARH	JALANDHAR	PCIT (AU)-1, JALANDHAR	

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3. In addition, the following additional charge arrangement in the grade of Principal Commissioner of Income Tax/ Principal Director of Income Tax is ordered, with immediate effect and until further orders:

Sl. No.	CCA REGION	POST	STATION	ADDITIONAL CHARGE TO BE HELD BY (Smt./Ms./Shri)
1	ANDHRA PRADESH & TELANGANA	HYDERABAD	PCIT (AU) - 4, HYDERABAD	B.V. PRASAD REDDY (93007), PCIT (AU) - 2, HYDERABAD
2	GUJARAT	AHMEDABAD	PCIT (AU) - 1, AHMEDABAD	MOHD USMAN (90011), PCIT (AU) - 3, AHMEDABAD
3	GUJARAT	AHMEDABAD	PCIT (AU) - 2, AHMEDABAD	MOHD USMAN (90011), PCIT (AU) - 3, AHMEDABAD
4	GUJARAT	AHMEDABAD	PCIT (AU) - 4, AHMEDABAD	RAJESH KUMAR GUPTA (91037) PCIT (AU) - 5, AHMEDABAD
5	GUJARAT	RAJKOT	PCIT-1, RAJKOT	RITA KUMARI DOKANIA (93014), PCIT-3, AHMEDABAD
6	KARNATAKA & GOA	MYSORE	PCIT (AU)-1, MYSORE	DEVARATHNA KUMAR KALLUR (92048), PCIT (AU) - 3, BENGALURU
7	KERALA	THRISSUR	PCIT (AU)-1, THRISSUR	MUNESH KUMAR (91088), PCIT (VU)-1, KOCHI
8	MUMBAI	MUMBAI	PCIT (AU) - 2, MUMBAI	JACINTA ZIMIK VASHAI (91125), PCIT (AU) - 4, MUMBAI
9	MUMBAI	MUMBAI	PCIT (VU) - 2, MUMBAI	ASHIMA GUPTA (91014), PCIT (VU) - 1, MUMBAI
10	NAGPUR	NAGPUR	PCIT-1, NAGPUR	NAUSHEEN JAHAN ANSARI (92042), PCIT-2, NAGPUR
11	NER	DIBRUGARH	PCIT (AU)-1, DIBRUGARH	NINGREIRUM LONGVAH (90123), PCIT-1, GUWAHATI
12	NWR	HISSAR	PCIT (AU)-1, HISSAR	PRATAP SINGH (91039), PCIT (VU)-1, GURGAON
13	PUNE	AURANGABAD	PCIT (AU)-1, AURANGABAD	ARUN C BHARAT (91060), PCIT (AU) - 2, PUNE
14	PUNE	NASIK	PCIT (VU)-1, NASHIK	ANUPAMA ANAND (92019), PCIT (VU)-1, THANE

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Sl. No.	CCA REGION	POST	STATION	ADDITIONAL CHARGE TO BE HELD BY (Smt./Ms./Shri)
15	PUNE	PUNE	PCIT (VU)-1, PUNE	DILIP SHARMA (92070), PCIT (RU)-1, PUNE
16	TAMILNADU & PUDUCHERRY	CHENNAI	PCIT (AU) - 1, CHENNAI	DR. S. SHAKIR HUSSAIN (92045), PCIT (AU) - 3, CHENNAI
17	TAMILNADU & PUDUCHERRY	CHENNAI	PCIT (AU) - 2, CHENNAI	DR. S. SHAKIR HUSSAIN (92045), PCIT (AU) - 3, CHENNAI
18	TAMILNADU & PUDUCHERRY	CHENNAI	PCIT (AU) - 4, CHENNAI	DR. S. SHAKIR HUSSAIN (92045), PCIT (AU) - 3, CHENNAI
19	TAMILNADU & PUDUCHERRY	CHENNAI	PCIT (AU) - 5, CHENNAI	B.K. PANDA (92051), PCIT (AU)-1, SALEM
20	TAMILNADU & PUDUCHERRY	CHENNAI	PCIT (AU) - 6, CHENNAI	B.K. PANDA (92051), PCIT (AU)-1, SALEM
21	TAMILNADU & PUDUCHERRY	CHENNAI	PCIT (TU)-1, CHENNAI	G. SRINIVASA RAO (90109), PCIT (RU) - 1, CHENNAI
22	TAMILNADU & PUDUCHERRY	CHENNAI	PCIT (VU)-1, CHENNAI	CHANDANA RAMA CHANDRAN (90024), PCIT (VU)-1, COIMBATORE
23	TAMILNADU & PUDUCHERRY	CHENNAI	PCIT-4, CHENNAI	BENNY JOHN (89073), PCIT-3, CHENNAI
24	TAMILNADU & PUDUCHERRY	TRICHY	PCIT (VU)-1, TRICHY	B.K. PANDA (92051), PCIT (AU)-1, SALEM
25	UP(EAST)	GORAKHPUR	PCIT, GORAKHPUR	SANDEEP KUMAR (89117), PCIT-1, LUCKNOW
26	WEST BENGAL & SIKKIM	BURDWAN	PCIT (VU)-1, BURDWAN	PIYUSHCHANDRA VISHNU KOLHE (92095), PCIT (VU)-3, KOLKATA
27	WEST BENGAL & SIKKIM	KOLKATA	PCIT (AU) - 4, KOLKATA	GOULEN HANGSHING (89122) PCIT (AU) - 1, KOLKATA
28	WEST BENGAL & SIKKIM	KOLKATA	PCIT (AU) - 7, KOLKATA	SHANTANU DHAMIJA (90069), PCIT (AU)-5, KOLKATA

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Sl. No.	CCA REGION	POST	STATION	ADDITIONAL CHARGE TO BE HELD BY (Smt./Ms./Shri)
29	WEST BENGAL & SIKKIM	KOLKATA	PCIT (AU) - 8, KOLKATA	SHANTANU DHAMIJA (90069), PCIT (AU)-5, KOLKATA
30	WEST BENGAL & SIKKIM	KOLKATA	PCIT (AU) - 9, KOLKATA	BINOD KUMAR SINGH (93010), PCIT (TU)-1, KOLKATA
31	WEST BENGAL & SIKKIM	KOLKATA	PCIT-18, KOLKATA	TAJINDER PAL SINGH (92057), PCIT-13, KOLKATA

4. With this order, all the requests for transfers/representations received against CBDT's Office Order No. 204 of 2022 dated 19.09.2022, issued from even file number, stand disposed of.

5. The officer assigned to hold additional charge(s) shall not be eligible for any claim to additional remuneration under the provision of **FR 49**.

6. The compliance reports regarding relieving/ joining of the above officers shall be forwarded by the officer concerned to the Board and Data Base Cell, CBDT by **04.01.2023**. All the relieving and joining should mandatorily be done by the officer concerned and approved by the concerned Pr. CCIT(CCA), as the case may be, on-line on www.irs-officersonline.gov.in.

7. Hindi version of this order will follow.


(Rajinder Kumar)
Deputy Secretary to the Government of India
Tel. No. 23095456

Copy to:

1. Officers concerned.
2. All Pr. Chief Commissioners of Income Tax / Principal Director Generals of Income Tax.
3. Pr. Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
5. PS to Hon'ble FM / MoS (Finance).
6. PPS to Revenue Secretary/ Chairman, CBDT/ Members, CBDT/ AS (Revenue)/ JS(Admn.), CBDT.
7. Hindi Section for Hindi version.
8. Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/Secretary General, ITGOA/All-India Income Tax SC&ST Employees' Welfare Association/Income Tax Employees Federation (ITEF).
10. Data Base Cell, CBDT.